

Central Administrative Tribunal
Principal Bench

(42)

C.P. No. 384 of 2000
in
O.A. No. 6330 of 2000

New Delhi, dated this the 16th October, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Ashok Kumar,
S/o Shri Bachan Lal,
R/o Y-1574, Mamgolpuri J.J. Colony,
Delhi-110083. Applicant
(Mrs. Meera Chhibber)

Versus

1. Shri S.P. Aggarwal,
Director General of Health,
Nirman Bhawan,
New Delhi-110011.
2. Dr. C.P. Singh,
Medical Superintendent,
Ram Manohar Lohia Hospital
New Delhi-110001. Respondents

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Mrs. Chhibber states that the C.P. has become infructuous and prays for permission to withdraw the C.P. She invites our attention to the Tribunal's order dated 19.4.2000 by which liberty was granted to applicant that in case he is aggrieved by appellate authority's order it is open to him to seek revival of the O.A. if so advised. Under the circumstances granting the permission as prayed for the present C.P. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Vice Chairman (A)